

Chief Metropolitan Magistrate Court  
In the Court of SIDDARAMAPPA KALYAN RAO  
12 ADDL. CHIEF METROPOLITAN MAGISTRATE  
Criminal Cause List Dated 13-12-2021

| Case Type               | Reg.No/Year | SubStage   |
|-------------------------|-------------|------------|
| <b>SUMMONS</b>          |             |            |
| 1                       | C.C.        | 28264/2017 |
| 2                       | C.C.        | 23798/2019 |
| 3                       | C.C.        | 24734/2019 |
| 4                       | C.C.        | 29635/2019 |
| 5                       | C.C.        | 2373/2021  |
| 6                       | C.C.        | 5489/2021  |
| 7                       | C.C.        | 17704/2021 |
| 8                       | C.C.        | 30159/2021 |
| <b>NOTICE</b>           |             |            |
| 9                       | CrI.Misc.   | 3290/2019  |
| 10                      | P.C.R.      | 7473/2020  |
| 11                      | CrI.Misc.   | 4691/2021  |
| <b>HEARING</b>          |             |            |
| 12                      | C.C.        | 8793/2019  |
| 13                      | P.C.R.      | 6006/2021  |
| <b>EVIDENCE</b>         |             |            |
| 14                      | C.C.        | 15769/2015 |
| 15                      | C.C.        | 2627/2018  |
| 16                      | C.C.        | 15762/2018 |
| 17                      | C.C.        | 26407/2018 |
| 18                      | C.C.        | 19847/2019 |
| 19                      | C.C.        | 1122/2020  |
| <b>LOK ADALATH</b>      |             |            |
| 20                      | C.C.        | 29642/2019 |
| 21                      | C.C.        | 29644/2019 |
| <b>TO HEAR ON</b>       |             |            |
| 22                      | C.C.        | 1193/2019  |
| 23                      | C.C.        | 15205/2019 |
| 24                      | C.C.        | 242/2020   |
| 25                      | CrI.Misc.   | 5116/2020  |
| 26                      | P.C.R.      | 5038/2021  |
| 27                      | P.C.R.      | 11326/2021 |
| 28                      | P.C.R.      | 11347/2021 |
| 29                      | P.C.R.      | 11353/2021 |
| <b>DEFENCE EVIDENCE</b> |             |            |
| 30                      | C.C.        | 18913/2015 |

MORNING SESSION

| Case Type                             | Reg.No/Year | SubStage   |
|---------------------------------------|-------------|------------|
| 31                                    | C.C.        | 30640/2018 |
| 32                                    | C.C.        | 28399/2019 |
| <b>ACCUSED STATEMENT u/s 313 CrPC</b> |             |            |
| 33                                    | C.C.        | 2021/2020  |
| 34                                    | C.C.        | 2718/2021  |
| <b>ARGUMENTS</b>                      |             |            |
| 35                                    | P.C.R.      | 12506/2019 |
| <b>JUDGEMENT</b>                      |             |            |
| 36                                    | C.C.        | 9608/2018  |
| 37                                    | C.C.        | 25944/2018 |
| <b>ORDERS</b>                         |             |            |
| 38                                    | P.C.R.      | 15601/2021 |
| <b>N.B.W ISSUED</b>                   |             |            |
| 39                                    | C.C.        | 2145/2017  |
| 40                                    | C.C.        | 4129/2017  |
| 41                                    | C.C.        | 18881/2018 |
| 42                                    | C.C.        | 21531/2018 |
| 43                                    | C.C.        | 25152/2018 |
| 44                                    | C.C.        | 28110/2018 |
| 45                                    | C.C.        | 31540/2018 |
| 46                                    | C.C.        | 5507/2019  |
| 47                                    | C.C.        | 5901/2019  |
| 48                                    | C.C.        | 9835/2019  |
| 49                                    | C.C.        | 19312/2019 |
| 50                                    | C.C.        | 22353/2019 |
| 51                                    | C.C.        | 26383/2019 |
| 52                                    | C.C.        | 689/2020   |
| 53                                    | C.C.        | 13581/2020 |
| 54                                    | C.C.        | 20606/2020 |
| 55                                    | C.C.        | 6304/2021  |
| <b>PAYMENT</b>                        |             |            |
| 56                                    | C.C.        | 29648/2019 |
| 57                                    | C.C.        | 6609/2021  |
| 58                                    | C.C.        | 21153/2021 |

AFTERNOON SESSION

I/c   
Additional Chief Metropolitan  
Magistrate, Bangalore City

**Chief Metropolitan Magistrate Court**  
**In the Court of SIDDARAMAPPA KALYAN RAO**  
**12 ADDL. CHIEF METROPOLITAN MAGISTRATE**  
**Criminal Cause List Dated 14-12-2021**

| Case Type                    | Reg.No/Year | SubStage   |
|------------------------------|-------------|------------|
| <b>SUMMONS</b>               |             |            |
| 1                            | C.C.        | 15891/2017 |
| 2                            | C.C.        | 28112/2019 |
| 3                            | C.C.        | 28114/2019 |
| 4                            | C.C.        | 29171/2019 |
| 5                            | C.C.        | 3071/2020  |
| 6                            | C.C.        | 3073/2020  |
| 7                            | C.C.        | 3971/2020  |
| 8                            | C.C.        | 570/2021   |
| 9                            | C.C.        | 6312/2021  |
| 10                           | C.C.        | 10394/2021 |
| <b>NOTICE</b>                |             |            |
| 11                           | P.C.R.      | 9579/2020  |
| <b>HEARING</b>               |             |            |
| 12                           | P.C.R.      | 11009/2020 |
| 13                           | P.C.R.      | 587/2021   |
| 14                           | P.C.R.      | 9080/2021  |
| 15                           | P.C.R.      | 17830/2021 |
| 16                           | P.C.R.      | 18883/2021 |
| 17                           | P.C.R.      | 19041/2021 |
| <b>EVIDENCE</b>              |             |            |
| 18                           | C.C.        | 27388/2015 |
| 19                           | C.C.        | 7159/2018  |
| 20                           | C.C.        | 34602/2018 |
| 21                           | C.C.        | 2016/2020  |
| 22                           | Cri.Misc.   | 5569/2020  |
| 23                           | C.C.        | 18773/2020 |
| 24                           | Cri.Misc.   | 2994/2021  |
| <b>ARGUMENTS</b>             |             |            |
| 25                           | C.C.        | 6413/2017  |
| 26                           | C.C.        | 30638/2018 |
| <b>APPEARANCE OF ACCUSED</b> |             |            |
| 27                           | C.C.        | 27207/2019 |
| 28                           | C.C.        | 1295/2020  |
| 29                           | C.C.        | 28746/2021 |
| <b>TO HEAR ON</b>            |             |            |


MORNING SESSION

**Chief Metropolitan Magistrate Court  
In the Court of SIDDARAMAPPA KALYAN RAO  
12 ADDL. CHIEF METROPOLITAN MAGISTRATE  
Criminal Cause List Dated 14-12-2021**

| Case Type                             | Reg.No/Year | SubStage   |
|---------------------------------------|-------------|------------|
| 30                                    | C.C.        | 26380/2017 |
| <b>ACCUSED STATEMENT u/s 313 CrPC</b> |             |            |
| 31                                    | C.C.        | 23130/2017 |
| 32                                    | C.C.        | 15714/2020 |
| <b>JUDGEMENT</b>                      |             |            |
| 33                                    | C.C.        | 18402/2015 |
| 34                                    | C.C.        | 27727/2017 |
| 35                                    | C.C.        | 20618/2020 |
| <b>ORDERS</b>                         |             |            |
| 36                                    | C.C.        | 1685/2019  |
| 37                                    | C.C.        | 1686/2019  |
| <b>AWAIT</b>                          |             |            |
| 38                                    | C.C.        | 6850/2015  |
| 39                                    | C.C.        | 13658/2017 |
| <b>CALL ON</b>                        |             |            |
| 40                                    | P.C.R.      | 10916/2020 |
| 41                                    | Cri.Misc.   | 5497/2020  |
| <b>N.B.W ISSUED</b>                   |             |            |
| 42                                    | C.C.        | 7082/2017  |
| 43                                    | C.C.        | 9513/2019  |
| 44                                    | C.C.        | 21785/2019 |
| 45                                    | C.C.        | 24736/2019 |
| 46                                    | C.C.        | 28872/2019 |
| 47                                    | C.C.        | 1245/2020  |
| 48                                    | C.C.        | 1296/2020  |
| 49                                    | C.C.        | 15272/2020 |
| 50                                    | C.C.        | 16335/2020 |
| 51                                    | C.C.        | 9702/2021  |
| 52                                    | C.C.        | 21417/2021 |
| <b>OBJECTION</b>                      |             |            |
| 53                                    | C.C.        | 15752/2018 |
| <b>PAYMENT</b>                        |             |            |
| 54                                    | C.C.        | 28115/2019 |
| 55                                    | C.C.        | 29170/2019 |

AFTER NOON SESSION

I/c

  
Additional Chief Metropolitan Magistrate,  
Bangalore City



**Chief Metropolitan Magistrate Court**  
**In the Court of SIDDARAMAPPA KALYAN RAO**  
**12 ADDL. CHIEF METROPOLITAN MAGISTRATE**  
**Criminal Cause List Dated 15-12-2021**

| Case Type               | Reg.No/Year | SubStage   |
|-------------------------|-------------|------------|
| <b>SUMMONS</b>          |             |            |
| 1                       | C.C.        | 30185/2018 |
| 2                       | C.C.        | 8046/2019  |
| 3                       | C.C.        | 6761/2021  |
| 4                       | C.C.        | 9699/2021  |
| 5                       | C.C.        | 18613/2021 |
| 6                       | C.C.        | 25927/2021 |
| <b>NOTICE</b>           |             |            |
| 7                       | CrI.Misc.   | 5564/2020  |
| 8                       | CrI.Misc.   | 5571/2020  |
| 9                       | CrI.Misc.   | 2875/2021  |
| <b>HEARING</b>          |             |            |
| 10                      | P.C.R.      | 7811/2020  |
| 11                      | P.C.R.      | 13273/2020 |
| 12                      | P.C.R.      | 17267/2021 |
| 13                      | P.C.R.      | 20567/2021 |
| <b>ARGUMENTS</b>        |             |            |
| 14                      | C.C.        | 5009/2015  |
| 15                      | C.C.        | 1184/2019  |
| 16                      | C.C.        | 20218/2020 |
| <b>TO HEAR ON</b>       |             |            |
| 17                      | P.C.R.      | 18909/2021 |
| <b>DEFENCE EVIDENCE</b> |             |            |
| 18                      | C.C.        | 12327/2017 |
| 19                      | C.C.        | 13473/2018 |
| 20                      | C.C.        | 1724/2020  |
| <b>JUDGEMENT</b>        |             |            |
| 21                      | C.C.        | 13624/2016 |
| <b>ORDERS</b>           |             |            |
| 22                      | C.C.        | 2630/2018  |
| <b>CALL ON</b>          |             |            |
| 23                      | CrI.Misc.   | 4039/2020  |
| <b>FOR STEPS</b>        |             |            |
| 24                      | C.C.        | 25979/2021 |
| <b>N.B.W ISSUED</b>     |             |            |
| 25                      | C.C.        | 13017/2015 |
| 26                      | C.C.        | 24884/2017 |

MORNING SESSION

**Chief Metropolitan Magistrate Court**  
**In the Court of SIDDARAMAPPA KALYAN RAO**  
**12 ADDL. CHIEF METROPOLITAN MAGISTRATE**  
**Criminal Cause List Dated 15-12-2021**

| Case Type      | Reg.No/Year | SubStage   |
|----------------|-------------|------------|
| 27             | C.C.        | 1185/2018  |
| 28             | C.C.        | 2623/2018  |
| 29             | C.C.        | 4422/2018  |
| 30             | C.C.        | 6798/2018  |
| 31             | C.C.        | 18880/2018 |
| 32             | C.C.        | 94/2019    |
| 33             | C.C.        | 8562/2019  |
| 34             | C.C.        | 8573/2019  |
| 35             | C.C.        | 9522/2019  |
| 36             | C.C.        | 12792/2019 |
| 37             | C.C.        | 20098/2019 |
| 38             | C.C.        | 21060/2019 |
| 39             | C.C.        | 22348/2019 |
| 40             | C.C.        | 85/2021    |
| 41             | C.C.        | 20328/2021 |
| 42             | C.C.        | 20336/2021 |
| 43             | C.C.        | 21691/2021 |
| <b>PAYMENT</b> |             |            |
| 44             | C.C.        | 8747/2017  |
| 45             | C.C.        | 22356/2019 |
| 46             | C.C.        | 2015/2020  |
| 47             | C.C.        | 2024/2020  |
| 48             | C.C.        | 2364/2020  |
| 49             | C.C.        | 15709/2020 |
| 50             | C.C.        | 21906/2021 |

SESSION  
AFTERNOON

I/c.

  
 Additional Chief Metropolitan  
 Magistrate, Bangalore City

**Chief Metropolitan Magistrate Court**  
**In the Court of SIDDARAMAPPA KALYAN RAO**  
**12 ADDL. CHIEF METROPOLITAN MAGISTRATE**  
**Criminal Cause List Dated 16-12-2021**

| Case Type                             | Reg.No/Year | SubStage   |
|---------------------------------------|-------------|------------|
| <b>SUMMONS</b>                        |             |            |
| 1                                     | C.C.        | 30189/2018 |
| 2                                     | C.C.        | 32445/2018 |
| 3                                     | C.C.        | 26384/2019 |
| 4                                     | C.C.        | 2577/2020  |
| 5                                     | C.C.        | 10259/2021 |
| <b>NOTICE</b>                         |             |            |
| 6                                     | CrI.Misc.   | 3927/2019  |
| 7                                     | P.C.R.      | 3768/2021  |
| <b>HEARING</b>                        |             |            |
| 8                                     | C.C.        | 7100/2018  |
| 9                                     | P.C.R.      | 14612/2019 |
| 10                                    | P.C.R.      | 15331/2021 |
| 11                                    | P.C.R.      | 18287/2021 |
| <b>EVIDENCE</b>                       |             |            |
| 12                                    | CrI.Misc.   | 1980/2019  |
| 13                                    | C.C.        | 86/2021    |
| <b>ARGUMENTS</b>                      |             |            |
| 14                                    | C.C.        | 24891/2017 |
| <b>ORDERS</b>                         |             |            |
| 15                                    | C.C.        | 3677/2020  |
| <b>APPEARANCE OF ACCUSED</b>          |             |            |
| 16                                    | C.C.        | 25935/2021 |
| <b>TO HEAR ON</b>                     |             |            |
| 17                                    | P.C.R.      | 2052/2020  |
| 18                                    | P.C.R.      | 8618/2020  |
| 19                                    | C.C.        | 14261/2020 |
| 20                                    | P.C.R.      | 12878/2020 |
| 21                                    | P.C.R.      | 13275/2020 |
| <b>DEFENCE EVIDENCE</b>               |             |            |
| 22                                    | C.C.        | 29716/2019 |
| <b>ACCUSED STATEMENT u/s 313 CrPC</b> |             |            |
| 23                                    | C.C.        | 1124/2020  |
| <b>JUDGEMENT</b>                      |             |            |
| 24                                    | C.C.        | 23866/2017 |
| <b>ORDERS</b>                         |             |            |
| 25                                    | P.C.R.      | 12496/2019 |

MORNING SESSIONS

**Chief Metropolitan Magistrate Court  
In the Court of SIDDARAMAPPA KALYAN RAO  
12 ADDL. CHIEF METROPOLITAN MAGISTRATE  
Criminal Cause List Dated 16-12-2021**

| Case Type              | Reg.No/Year | SubStage           |
|------------------------|-------------|--------------------|
| 26 P.C.R.              | 11458/2021  | AFTER NOON SESSION |
| <b>FOR STEPS</b>       |             |                    |
| 27 C.C.                | 22148/2021  |                    |
| <b>N.B.W ISSUED</b>    |             |                    |
| 28 C.C.                | 18302/2017  |                    |
| 29 C.C.                | 28230/2017  |                    |
| 30 C.C.                | 21535/2018  |                    |
| 31 C.C.                | 30623/2018  |                    |
| 32 C.C.                | 1195/2019   |                    |
| 33 C.C.                | 21691/2019  |                    |
| 34 C.C.                | 30098/2019  |                    |
| 35 C.C.                | 18775/2020  |                    |
| 36 C.C.                | 20323/2020  |                    |
| 37 C.C.                | 703/2021    |                    |
| 38 C.C.                | 2368/2021   |                    |
| 39 C.C.                | 2371/2021   |                    |
| 40 C.C.                | 20838/2021  |                    |
| 41 C.C.                | 20847/2021  |                    |
| 42 C.C.                | 21798/2021  |                    |
| <b>PAYMENT</b>         |             |                    |
| 43 C.C.                | 4158/2020   |                    |
| 44 C.C.                | 19268/2021  |                    |
| 45 C.C.                | 21156/2021  |                    |
| 46 C.C.                | 21160/2021  |                    |
| 47 C.C.                | 21358/2021  |                    |
| 48 C.C.                | 23371/2021  |                    |
| <b>SUMMONS AND NBW</b> |             |                    |
| 49 C.C.                | 17838/2019  |                    |
| <b>SWORN STATEMENT</b> |             |                    |
| 50 P.C.R.              | 900/2020    |                    |

I/c.

*[Signature]*  
**11 Additional Chief Metropolitan  
Magistrate, Bangalore**



**Chief Metropolitan Magistrate Court**  
**In the Court of SIDDARAMAPPA KALYAN RAO**  
**12 ADDL. CHIEF METROPOLITAN MAGISTRATE**  
**Criminal Cause List Dated 17-12-2021**

| Case Type                    | Reg.No/Year | SubStage   |
|------------------------------|-------------|------------|
| <b>SUMMONS</b>               |             |            |
| 1                            | C.C.        | 27719/2017 |
| 2                            | C.C.        | 29645/2019 |
| 3                            | C.C.        | 22423/2021 |
| 4                            | C.C.        | 22424/2021 |
| <b>NOTICE</b>                |             |            |
| 5                            | P.C.R.      | 479/2021   |
| <b>HEARING</b>               |             |            |
| 6                            | C.C.        | 24729/2019 |
| 7                            | C.C.        | 2022/2020  |
| 8                            | P.C.R.      | 8898/2020  |
| 9                            | P.C.R.      | 12459/2020 |
| 10                           | C.C.        | 2167/2021  |
| 11                           | P.C.R.      | 4511/2021  |
| 12                           | P.C.R.      | 10579/2021 |
| 13                           | P.C.R.      | 12359/2021 |
| 14                           | P.C.R.      | 14367/2021 |
| 15                           | P.C.R.      | 19491/2021 |
| 16                           | P.C.R.      | 20568/2021 |
| 17                           | P.C.R.      | 20903/2021 |
| 18                           | P.C.R.      | 20910/2021 |
| <b>EVIDENCE</b>              |             |            |
| 19                           | C.C.        | 30065/2017 |
| 20                           | C.C.        | 24535/2018 |
| <b>APPEARANCE OF ACCUSED</b> |             |            |
| 21                           | C.C.        | 28866/2021 |
| <b>DEFENCE EVIDENCE</b>      |             |            |
| 22                           | C.C.        | 7344/2019  |
| <b>JUDGEMENT</b>             |             |            |
| 23                           | C.C.        | 3520/2019  |
| <b>AWAIT</b>                 |             |            |
| 24                           | C.C.        | 4585/2017  |
| 25                           | C.C.        | 13467/2018 |
| <b>FOR STEPS</b>             |             |            |
| 26                           | C.C.        | 5451/2018  |
| <b>N.B.W ISSUED</b>          |             |            |
| 27                           | C.C.        | 3944/2017  |

MORNING SESSION

**Chief Metropolitan Magistrate Court**  
**In the Court of SIDDARAMAPPA KALYAN RAO**  
**12 ADDL. CHIEF METROPOLITAN MAGISTRATE**  
**Criminal Cause List Dated 17-12-2021**

| Case Type                     | Reg.No/Year | SubStage   |
|-------------------------------|-------------|------------|
| 28                            | C.C.        | 7435/2017  |
| 29                            | C.C.        | 7437/2017  |
| 30                            | C.C.        | 7443/2017  |
| 31                            | C.C.        | 7448/2017  |
| 32                            | C.C.        | 7450/2017  |
| 33                            | C.C.        | 13635/2017 |
| 34                            | C.C.        | 13637/2017 |
| 35                            | C.C.        | 16571/2017 |
| 36                            | C.C.        | 17751/2017 |
| 37                            | C.C.        | 21784/2017 |
| 38                            | C.C.        | 21785/2017 |
| 39                            | C.C.        | 21786/2017 |
| 40                            | C.C.        | 25324/2017 |
| 41                            | C.C.        | 25326/2017 |
| 42                            | C.C.        | 28266/2017 |
| 43                            | C.C.        | 29685/2017 |
| 44                            | C.C.        | 24536/2018 |
| 45                            | C.C.        | 1688/2019  |
| 46                            | C.C.        | 2662/2019  |
| 47                            | C.C.        | 8790/2019  |
| 48                            | C.C.        | 20095/2019 |
| 49                            | C.C.        | 20711/2019 |
| 50                            | C.C.        | 692/2020   |
| 51                            | C.C.        | 4810/2021  |
| <b><u>PAYMENT</u></b>         |             |            |
| 52                            | C.C.        | 846/2021   |
| 53                            | C.C.        | 5278/2021  |
| 54                            | C.C.        | 18563/2021 |
| 55                            | C.C.        | 22976/2021 |
| <b><u>SWORN STATEMENT</u></b> |             |            |
| 56                            | P.C.R.      | 15384/2019 |
| 57                            | P.C.R.      | 2548/2020  |

AFTERNOON SESSION

I/c.

  
**11 Additional Chief Metropolitan Magistrate, Bangalore City**